

Central Administrative Tribunal Principal Bench

OA No.996/2018

New Delhi, this the 27th day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Suyash Tripathi
Aged about 31 years
Candidate for CS Exam, 2018 in Group A
S/o Kailash Pati Tripathi
R/o Shuklha Binnanai Road,
Mirzapur, UP 231001.
2. Badal Jain
Aged about 34 years
Candidate for CS Exam, 2018 in Group A
S/o Sh. B. K. Jain
R/o 46-B Narayan Nagar,
Bhopal.
3. Varalakshmi Sarojini Mavuliri
Aged about 35 years
Candidate for CS Exam, 2018 in Group 'A'
D/o Venkatramiah,
R/o D.No.08-01-284/OU/560, OU Colony,
Manikonda,
Hyderabad 500008
... Applicants.

(By Advocate : Shri Anas Tanwir)

Vs

1. Union of India
Through Secretary
Ministry of Personnel, Public Grievances and Pension,
North Block, Central Secretariat,
New Delhi 110 001.
2. Union Public Service Commission
Through its Secretary
Dholpur House,
Shahjahan Road,
New Delhi. Respondents.

(By Advocate : Shri Satish Kumar and Shri R. V. Sinha)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

After arguing the matter at some length, learned counsel for the applicant sought permission of the Tribunal to withdraw the OA. Permission is accorded. The OA stands dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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